


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 14-09-2015**

| S. No. | Name of Mediator | Cases Title | Name of petitioner Advocate | Name of Respondent Advocate |
|--------|-------------------------------------|---|-----------------------------|-----------------------------|
| 1 | Smt. Kamala Jain, Advocate | S.B. Cr. Revision petition No. 1286/14 & 989/14 Sayara Banoo Vs. Ashfaq | M.P. Singh | Mahesh Gupta |
| 2 | Ms. Chandrakanta Gupta RHJS (Retd.) | S.B. Civil Second Appeal No. 203/05 Smt. Hakimani Vs. State | R.K. Agrawal | Raj Sharma |
| 3 | Ms. Chandrakanta Gupta RHJS (Retd.) | S.B. Civil Writ Petition No. 11812/2014 Vimal Kumar Jain Vs. Bajrang Lal | Amit Jindal | Ashwin Chobisa |
| 4 | Sh. Lal Singh Rao, RHJS (Retd.) | S.B. Criminal Revision Petition No. 1308/14 Ashish Sharma Vs. Smt. Rinku Sharma | Sanjay Singhal | |
| 5 | Sh. Manish Kumawat, Advocate | S.B. Civil First Appeal No. 500/2010 UOI Vs. Lokarpan Sansthan Madangan | Mukesh Kumar | Tapish Agarwal |
| 6 | Sh. Ravi Bhojak, Advocate | S.B. Civil Second Appeal No. 533/11 Ram Kishore Vs. Shankar Lal | B.M. Sharma | Ajay Kumar Bajpai |
| 7 | Sh. Ravi Bhojak, Advocate | S.B. Civil First Appeal No. 39/06 Smt. Chandrabhaga Vs. Banwari Lal | J.P. Gupta S.R. Dhakar | D.K. Garg C.P. Sharma |
| 8 | Sh. Bhuvnesh Sharma Advocate | S.B. Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore | Amit Jindal | R.K. Agarwal |
| 9 | Ms. Anupama Chaturvedi, Advocate | S.B. Cr. Misc. Bail Application No. 6948/15 Dayal Singh Vs. State | Rajeev Surana | Gurvinder Singh |
| 10 | Sh. Harish Kumar Tripathi, Advocate | D.B. Civil Misc. Appeal No. 3043/14 Sandeep Sharma Vs. Indu Sharma | Akhil Simlote | |

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

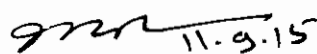
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 15-09-2015**

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|--------|----------------------------------|---|-----------------------------|-----------------------------|
| 1 | Sh. J.P. Goyal , Sr. Advocate | S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan | Anoop Dhand | V.S. Chauhan |
| 2 | Sh. Suresh Pareek , Sr. Advocate | S.B. Civil Second Appeal No. 144/09 Radha Mohan Vs. Smt. Badam Bai | Ajeet Bhandari | Shailesh Prakash Sharma |
| 3 | Dr. Y.C. Sharma , Advocate | S.B. Cr. Revision Petition No. 683/15 Kapil Agarwal Vs. Smt. Mamta | Satish Khandal | Dr. Bharti Sharma |
| 4 | Sh.P.K. Kasliwal, Advocate | S.B. Cr. Revision Petition no. 690/15 Bharat Kumar Vs. Radjulari | Sanjay Singhal | |
| 5 | Smt. Madhuri Singh , Advocate | D.B. Civil Misc. Appeal No. 2591/10 Smt. Sumitra Vs. Pankaj Joshi | V.K. Mathur | Pradeep Choudhary |
| 6 | Sh. Sudesh Bansal , Advocate | S. B. Civil Writ Petition No. 4822/15 Shiv Vikas Vs Ram Prasad | Raj Kumar Gaur | N. U. Quazi |
| 7 | Sh. J.P. Gupta, Advocate | S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela | A.S. Shekhawat | K.C. Sharma |
| 8 | Sh. Sunit Awasthi, Advocate | S.B. Civil Second Appeal No. 546/98 Mohammed Jamil Vs. Nagar palika Sangod | Sanjay Mehrishi | Shailesh Prakash Sharma |

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